# **GOVERNMENT OF INDIA** MINISTRY OF CIVIL AVIATION

# **RAJYA SABHA**

UNSTARRED QUESTION NO: 806 (TO BE ANSWERED ON THE 28<sup>th</sup> July 2025)

## CONSTRUCTION OF COMMERCIAL AIRPORTS

806. SHRI RAMJI LAL SUMAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of airports built as commercial airports in the country during the last three years;
- (b) the details thereof, State-wise;
- (c) the names of airports that Government is looking forward to construct as commercial airports during the next three years; and
- (d) the details thereof?

### ANSWER

#### MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a) & (b): As on date, there are 162 operational airports in the country. During the last three years, four (4) new Greenfield Airports namely, Itanagar (Hollongi) in Arunachal Pradesh, Mopa in Goa, Shivamogga in Karnataka and Rajkot (Hirasar) in Gujarat have been built and operationalized.
- (c) & (d): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of Greenfield airports in the country. As per this policy, GoI has accorded "In-Principle" approval for setting up of 24 Greenfield Airports across the country, namely, Puri in Odisha, Parandur in Tamil Nadu, Kota in Rajashtan, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Rajkot (Hirasar) in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Itanagar in Arunachal Pradesh.

Out of these, 12 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Itanagar, Mopa, Shivamogga and Rajkot (Hirasar) have been operationalised. As per the GFA Policy, 2008, the responsibility for implementation of the Greenfield airport project including land acquisition, funding, R&R etc. lies with the concerned

airport developer or the State Government, as the case may be. The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure etc.

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